

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TALWALKARS BETTER VALUE FITNESS LIMITED Date of Commencement of Liquidation: 28-06-2022; List of Stakeholders as on Date: 28-06-2022; Name of IP: Mr. Gajesh Labhchand Jain; Process Number: 1; Last 5 digit of registration number: 12588

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 4 | 2452972662 | 4 | 2452972662 | 0 | 0 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 3 | 1326366628 | 3 | 1324081799 | 0 | 2284829 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 5 |
| 6 | Operational creditors (Employees) | 68 | 38873107 | 3 | 9043268 | 0 | 29829839 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 21 | 48179701 | 20 | 46314383 | 0 | 1865318 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 81 | 363203810 | 38 | 58079632 | 0 | 305124178 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 9 |
| Total | | 177 | 4229595908 | 68 | 3890491744 | 0 | 339104164 | 0 | |